PUNJAB GOVT. GAZ., MARCH 11, 2016 (PHGN 21, 1937 SAKA)

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PART-III

GOVERNMENT OF PUNJAB DEPARTMENT OF TOURISM AND CULTURAL AFFAIRS.

NOTIFICATION

The 2nd March, 2016

No.S.O.16/P.A.20/1964/S.4/2016.- With reference to the Government of Punjab, Department of Tourism and Cultural Affairs, Notification No. 10/90/14-4TC/365378/1, dated the 11th December, 2014, and in exercise of the powers conferred by sub-section (3) of section 4 of the Punjab Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1964 (Punjab Act No. 20 of 1964), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to declare the building as specified in the Schedule given below, to be a protected monument, namely;-

	SCHEDULE								
S. No.	District	Tehsil	Locality.	Named of Monument/ Site	Revenue Plot No. to be included under protection	Area	Boundaries	Ownership	Under which Possession ship
1	2	3	4	5	6	7	8	9	10
	Sri Amritsar		Quila Gobindgarh. Fort, Sri Amritsar	Quila Gobindgarh Fort,Sri Amritsar	Hadbast No. 387, Khevat No. 1952/ 1360, 1361 Khatoni No. 509/1, 510/1, 510/1, 511/1, 512/1, 512/1, 513/1, 514/1, 515, 516, <u>536/1</u> Total	K. M. 0 - 17 1 - 05 1 - 18 1 - 08 1 - 12 2 - 01 2 - 07 8 - 19 407 - 11 <u>0 - 17</u> 428 - 15	East Military Area, North Road, West and South Agricultural land	Punjab Government	Punjab Governmen

ANJALI BHAWRA,

Principal Secretary to Government of Punjab, Department of Tourism and Cultural Affairs.

0967/03-2016/Pb. Govt. Press, S.A.S. Nagar